

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 5725 OF 2006

M/S. ANMOL PUBLICATIONS P. LTD.

Appellant (s)

VERSUS

M/S. BHARAT BOOK CENTRE

Respondent(s)

(With office report)

Date: 31/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA  
HON'BLE MR. JUSTICE MADAN B. LOKUR  
(VACATION BENCH)

For Appellant(s)

Mr. Dharam Bir Raj Vohra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

None appears. List again on 06.06.2013.

(NAVEEN KUMAR)  
COURT MASTER

(SNEH BALA MEHRA)  
COURT MASTER